

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-532

IB-2728/ND/2019

New IA/1638/2021

New IA/1740/2021

IA/4477/2020

IN THE MATTER OF:

Om Logistics Ltd

V/s

Servel India Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 13.04.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant :

For the Respondent :

ORDER

Since, it is mentioned in the daily cause list, after 3 PM only Companies Act cases shall be taken up. Therefore, due to paucity of time, list this matter on **20.04.2021**.


(Anil Kumar)
Fed (Court Officer, C-V)